

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Revision No. 582 of 2014

Jageshwar Lohra Petitioner

Versus

The State of Jharkhand Opp. Party

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

Through Video Conferencing

12/14.09.2020

1. Arguments were concluded on earlier date. Order is reserved.

(Anubha Rawat Choudhary, J.)

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